

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

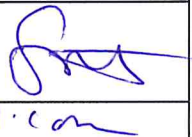
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.110/252/HDB/2017
NAME OF THE COMPANY	Citadel Management Consulting Pvt Ltd
NAME OF THE PETITIONER(S)	Citadel Management Consulting Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 Sangamncsl@smi1.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Sl.No.3

Date of hearing: 14.12.2017

CA No.110/252/HDB/2017

Citadel Management Consulting Pvt Ltd

ORDER

Heard Mr.Naresh Kumar Sangam, learned counsel for the Petitioner and submits that filed an affidavit dated 18.11.2017 regarding the demonetarization issue and filed an affidavit dated 13.12.2017 regarding documents submitted to ROC manually. Orders Reserved.



Member (Technical)



Member (Judicial)

Naidu
